

High Court of Karnataka,  
Bengaluru,  
Dated 18<sup>th</sup> August 2022

**NOTIFICATION NO.HCBB – 207 / 2022**

In modification of earlier Notification No. HCBB–204/2022 dated 16<sup>th</sup> August 2022, the sittings of Hon'ble the Acting Chief Justice and the Hon'ble Judges in the Principal Bench at Bengaluru are arranged in the Court Halls as mentioned below from 22<sup>nd</sup> August 2022.

<b>Sl. No.</b>	<b>Name of the Hon'ble Judges</b>	<b>Court Hall Nos.</b>
1	Hon'ble The Acting Chief Justice	2
2	Hon'ble Mr. Justice B.Veerappa	3
3	Hon'ble Mr. Justice G.Narendar	4
4	Hon'ble Mr. Justice P.S.Dinesh Kumar	5
5	Hon'ble Mr. Justice K.Somashekar	6
6	Hon'ble Mrs. Justice K.S.Mudagal	7
7	Hon'ble Mr. Justice Sreenivas Harish Kumar	8
8	Hon'ble Mr. Justice Krishna S.Dixit	9
9	Hon'ble Mr. Justice R.Devdas	10
10	Hon'ble Mr. Justice S.Sunil Dutt Yadav	11
11	Hon'ble Mr. Justice Mohammad Nawaz	12
12	Hon'ble Mr. Justice K.Natarajan	13
13	Hon'ble Mr. Justice S.R.Krishna Kumar	14
14	Hon'ble Mr. Justice Suraj Govindaraj	15
15	Hon'ble Mr. Justice Sachin Shankar Magadum	16
16	Hon'ble Mr. Justice N.S.Sanjay Gowda	17
17	Hon'ble Ms. Justice Jyoti Mulimani	18
18	Hon'ble Mr. Justice R.Nataraj	19

19	Hon'ble Mr. Justice Hemant Chandangoudar	20
20	Hon'ble Mr. Justice Pradeep Singh Yerur	21
21	Hon'ble Mr. Justice M.Nagaprasanna	22
22	Hon'ble Mr. Justice E.S.Indiresh	23
23	Hon'ble Mr. Justice S.Vishwajith Shetty	24
24	Hon'ble Mrs. Justice M.G.Uma	25
25	Hon'ble Mr. Justice V.Srishananda	26
26	Hon'ble Mr. Justice Hanchate Sanjeevkumar	27
27	Hon'ble Mr. Justice Rajendra Badamikar	28
28	Hon'ble Mr. Justice S.Rachaiiah	29
29	Hon'ble Mrs. Justice K.S.Hemalekha	30
30	Hon'ble Mr. Justice C.M.Joshi	31
31	Hon'ble Mr. Justice Umesh M. Adiga	32
32	Hon'ble Mr. Justice T.G.Shivashankare Gowda	33

**By Order of Hon'ble The Acting Chief Justice**

**Sd/-  
(Jaishankar)  
Registrar (Judicial)**

**Date:18.08.2022**

**HIGH COURT OF KARNATAKA AT BENGALURU**

**MODIFICATION OF SITTINGS OF HON'BLE THE ACTING CHIEF  
JUSTICE AND THE HON'BLE JUDGES WITH SUBJECTS  
ASSIGNED TO THEIR LORDSHIPS  
FROM 22<sup>ND</sup> AUGUST 2022**

**Priority will be given to old cases**

**Part A**

<b>Sl. No.</b>	<b>SITTINGS AND SUBJECTS</b>	<b>Remarks</b>
1	<p><b>Hon'ble The Acting Chief Justice &amp; Hon'ble Mr. Justice S.Vishwajith Shetty</b></p> <p>All WPs (PIL)</p> <p>WP Green Bench, WP arising under Laws relating to Pollution Control, Environment Protection Act, and Rules framed there under and all other Laws relating to Environment - Preliminary Hearing, Orders and Final Hearing</p> <p>Writ Appeals from 2017 onwards - Admission, Orders and Final Hearing</p> <p>CCC (Civil and Criminal) of the year 2022 - Admission, Orders and Final Hearing</p> <p>RERA Appeals - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p align="center"><b>Physical hearing / Video Conferencing (optional)</b></p>
2	<p><b>Hon'ble Mr. Justice B.Veerappa &amp; Hon'ble Mrs. Justice K.S.Hemalekha</b></p> <p>MFAs (MV and LAC) - Admission, Orders and Final Hearing</p>	<p align="center"><b>Physical hearing / Video Conferencing (optional)</b></p>

	<p>Writ Appeals upto 2016 - Admission, Orders and Final Hearing</p> <p>Writ and Civil Referred Cases - Admissions, Orders and Final Hearing</p> <p>Writ Petitions (Lokayukta) - Preliminary Hearing, Orders and Final Hearing</p> <p>Writ Petitions pertaining to Professional Courses in Medical, Dental, Engineering – Fee Structure and Seat Matrix - Preliminary Hearing, Orders and Final Hearing</p> <p>Writ Petitions (Edn-Med-Adm) - Preliminary Hearing, Orders and Final Hearing</p> <p>CCC (Civil and Criminal) upto 2021 - Admission, Orders and Final Hearing</p> <p>WP (HC) - Preliminary Hearing, Orders and Final Hearing</p> <p>Execution First Appeals and Execution Second Appeals (Division Bench Matters) - Admissions, Orders and Final Hearing</p> <p>Miscellaneous Second Appeals (PMLA) (Division Bench matters) - Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	
<p><b>3</b></p>	<p><b>Hon'ble Mr. Justice R.Nataraj</b></p> <p>WP (GM-CPC) - Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>

**Part - B**

Hon'ble the Acting Chief Justice and Hon'ble Judges sitting in Division Benches will take up matters whenever Their Lordships sit Single:

<b>Sl. No.</b>	<b>Names of the Hon'ble Judges</b>	<b>Subjects</b>
1	Hon'ble The Acting Chief Justice	Writ Petition (GM-CPC)
2	Hon'ble Mr. Justice B.Veerappa	Writ Petition (GM-CPC)
3	Hon'ble Mr. Justice S.Vishwajith Shetty	WP (GM-CPC)
4	Hon'ble Mrs. Justice K.S.Hemalekha	Writ Petition (GM)

**By Order of Hon'ble The Acting Chief Justice**

**Sd/-  
(Jaishankar)  
Registrar (Judicial)**

**Date:18.08.2022**